

GENERAL CIRCULAR No. 11/2005

No. 5/18/05-CL-V
Government of India
Ministry of Company Affairs.

5th Floor, 'A'-Wing, Shastri Bhavan,
Dr. R. P. Road, New Delhi-110001.
Dated : 7.10.2005

To

The All RDs
The All ROCs

Sir,

SUBJECT:- CIRCULATION OF NOTIFICATION

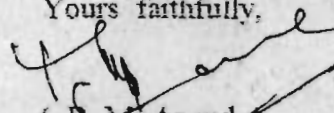
I am directed to forward herewith a copy of each of the following Notifications that was published in the Gazette of India for your information and necessary action.

Sl. No.	Number and date of Notification	S U B J E C T
1.	No. GSR 610 (E) dated 23.9.2005.	Amendment to the Companies Regulations, 1956.
2.	No. GSR 611 (E) dated 23.9.2005.	Shifting of Office of Regional Director (Northern Region) from Kanpur to NOIDA (Gautam Budh Nagar).
3.	No. S.O. 1433 (E) dated 27.9.2005.	Extension of tenure of National Advisory Committee on Accounting Standards constituted under Sub-section (1) of Section 210A of the Companies Act, 1956.

Please acknowledge the receipt.

Enclose: As above.

Yours faithfully,



(B. M. Anand)
Joint Director

Contd.....2/-

F No.5/18/2005-CL-V

Copy of the Circular forwarded for information to:-

1. PS to Minister, Ministry of Co. Affairs
2. Sr PPS to Secretary (Min. of Co. Affairs)
3. PS to JS (K)
4. PS to JS (M)
5. All other Officers and Sections in the Ministry
6. All Official Liquidators
7. The Secretary, CLB
8. The Secretary, MRTP Commission, New Delhi
9. The DGIR, New Delhi
10. NIC, MCA - With the request to place this Circular on Website.
11. The Editor, Company News & Notes, R & S Division
12. Deptt of Economic Affairs, North Block New Delhi (Investment Division)
13. MCA's Library
14. RBI, Central Office, Mumbai.
15. Deptt. of Industrial Policy & Promotion (IP Section) Udyog Bhavan, ND
16. SEBI, Mittal Court, B-Wing, 224-Nariman Point, Mumbai-21
17. Director, Commercial Office of CAG of India, 10-B S Zafar Marg, ND.
18. Standing Conference of Public Enterprises, Scope Complex, 7 LRC, ND
19. Director, Indian Investment Centre, Deptt. of Economic Affairs Jeevan Vihar, Sansad, Marg, New Delhi.
20. All Chambers of Commerce & Industry (As per Standard Despatch List)
21. Editors, Journals of ICAI, ICWAI, ICSI.
22. Editor, Upabhokta Jagaran, Deptt. of Consumer Affairs and Consumer Distribution System, Krishi Bhavan , New Delhi-110001.
23. Editor, Corporate Counter, C-163, Shastri Nagar, Jodhpur-342003.
24. Editor, Bombay Chartered Accountants Society, Church Gate Mansion, A-Road, Church Gate, Mumbai-400020.
25. Institute of Corporate Director of India, 38-1st Floor, Jaora Compound, Jethwa Chambers Indore- 452001 (M.P.)
26. Concerned Section F.No.
27. Guard File.
28. Spare Copies-10
29. Facilitation Counter-5
30. Copy to : F.No. 1/5/2001-C.L.-V.


(B. M. Anand)
Joint Director